

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 232**  
**(IB)-420(ND)/2017**  
**CA/725/2019,CA/1161/2019**

**IN THE MATTER OF:**

**M/s. Regal Metal & Ferro Alloys                      ...    Applicant/Petitioner**

**Versus**

**M/s. Sandeep Axles Pvt. Ltd.                      ...                      Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 01.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:** Adv. Arun Saxena, Adv. Shivam Mishra: For Liquidator,  
Advocate P.B.A Srinivasan for Respondent No. 1

**ORDER**

Renotify this matter on 22.02.2021.



**T.S. Singh  
(Court Officer)**